

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-34/2020/1069/A

From:- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Bobita Kshetry,
District & Sessions Judge,
Biswanath, Biswanath Chariali.

Dated Guwahati, the ¹⁶ 15 February, 2024.

Sub:- **Station leave permission.**

Ref:- Letter No. DJ (BN) 423 Dated 05.02.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with the official vehicle, at own cost, (i) from the morning of 10.02.2024 till the evening of 11.02.2024 and (ii) from the evening of 12.02.2024 till the morning of 13.02.2024**, has been granted. The next senior most Judicial Officer available at the station will remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-34/2020/1070/A, dated , 15-02-2024

Copy to:

✓1. The Project Manager, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)

[Signature]